

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3200 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Tageng Padoh,
District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

Dated Guwahati, 10th September, 2020.

Sub:- Casual Leave.

Ref:- Application No. DSJ/(WSD/BDL)/PF-01/2019 dated 04.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for seven days casual leave w.e.f. 11.09.2020 to 19.09.2020 along with station leave permission from 10.09.2020 to 20.09.2020, has been granted. Further, you have been granted permission to attend the online training during your leave period using your personal mobile phone. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

3202

Memo NO.HC.VII-21/2008/3201-A, dated 10.9.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)